

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR**  
**COURT 13 ASSISTANT SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 31-08-2020**

<b>Sr . N o.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Name of Advocates</b>	<b>Stage of the suit</b>
1.	Suit No. 8359/00	<b>MALATHI NAGANNA SHETTY AND ANR Vs N KRISHNARAJ SHETTY AND Ors.</b>	SHRI BHARAT JOSHI V/S ANIRUDDHA A JOSHI 2	<b>Judgement</b>
2.	Suit No. 8556/98	<b>SABIR HUSSAIN SHARIFF AHMED AND ANR Vs FAMOUS BAKERY AND ORS</b>	P M SHAH V/S S S HARIAKAR	<b>Judgement</b>
3.	Suit No. 9587/90	<b>PRIYANKA OVERSEAS PVT LTD Vs B VIJAYKUMAR AND CO</b>	FEDERAL AND RASHMIKANT V/S COURT RECEIVER	<b>Judgement</b>
4.	Suit No. 6778/97	<b>BOMBAY WIRE ROPES LTD Vs COAL INDIA LTD</b>	M S KANGA AND CO V/S A G SHAH	<b>Arguments</b>

Sheristedar  
Court Room No. 13